

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Super Agriseeds Pvt Ltd Date of Commencement of Liquidation: 21-03-2018; List of Stakeholders as on Date: 25-05-2021; Name of IP: Mr. Kondapalli Venkat Srinivas; Last 5 digit of registration number: 10945

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	586083558	3	583048232			3035326	NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	98307270	1	98307270				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	24	70380163						NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		28	754770991	4	681355502	0			